

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:1020
ANSWERED ON:29.11.2012
USE OF MPLAD FUND
Bali Ram Dr.

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government proposes to grant permission to carryout works such as Hand Pumps in rural areas and to undertake grit wash plaster outside the accommodation in Government colonies out of Members of Parliament Local Area Development Scheme funds;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c) Installation of Hand Pumps in common/government land is permissible under the Member of Parliament Local Area Development Scheme (MPLADS). Works pertaining to office and residential buildings belonging to Central and State Governments, their Departments, Government Agencies/ Organizations and Public Sector Undertakings are prohibited under the scheme. Moreover, all maintenance/ repair works are also prohibited under the MPLADS guidelines and therefore grit wash plaster in Government colonies is not permissible.